

**Mr. Speaker :** The hon. Member evidently wants to know whether on applications for land, land is allotted or independently of their application, land is allotted.

**Shri J. K. Bhonsle :** On their application.

**Mr. Speaker :** If so, why don't they come forward to take possession of the land?

**Shri J. K. Bhonsle :** As I have said at the beginning, they were landlords in Pakistan. They were not tilling the land themselves, and in various such cases perhaps if the land is far too little, they may not come forward to till it themselves. There are various reasons for that. But if by any chance anybody is left out, we are certainly willing to look into it.

#### Hindustan Machine Tool Factory, Jalahalli

\*153. **Shri M. S. Gurupadaswamy :** Will the Minister of Production be pleased to state :

(a) how do the production figures achieved by the Hindustan Machine Tool Factory, Jalahalli compare with the targets;

(b) whether any proposal to draw up a master Plan for the expansion of the Machine Tool Factory is under the consideration of Government; and

(c) if so, the stage at which the proposal is?

**The Parliamentary Secretary to the Minister of Production (Shri R. G. Dubey) :** (a) The programme of 1956-57 aims at producing 57 lathes of their equivalents in diversified machine tools. Up till now 10 lathes have been produced and full components for another 20 already manufactured and are being assembled.

(b) No, Sir. I would like to add, however, that a Committee has been constituted to go into the various aspects of the machine tool industry in the country.

(c) Does not arise.

**Shri M.S. Gurupadaswamy :** May I know whether the Hindustan Machine Tool Factory has been able to satisfy all the demand in the country?

**Shri R. G. Dubey :** I do not think it is in a position to satisfy all the demand at this stage.

**Shri M. S. Gurupadaswamy :** If the Hindustan Machine Tool Factory is not able to satisfy all the demand would Government consider expanding the factory in the near future or setting up a other factory for the purpose?

**Shri R. G. Dubey :** As I have said in my reply, a Committee has been constituted by the Ministry of Commerce and Industry to go into the whole question, namely, the present capacity of production in the private sector as well as in the public sector. After all these aspects are gone into carefully, we may arrive at some conclusion.

**Shri C. R. Narasimhan :** When was this Committee appointed? Is it taking too long a time to submit its report?

**Shri R. G. Dubey :** The Committee was appointed at the beginning of this year.

**Shri Thimmaiah :** Is it a fact that not being satisfied with the production in the factory, Government are sending the hon. Deputy Minister and some of his officers to Switzerland to get the terms of the agreement modified? If so, in what way is the work unsatisfactory?

**Shri R. G. Dubey :** No, Sir; these impressions are not well founded. However, the Deputy Minister has led the delegation because the whole Schedule of programme has to be carefully gone through, once again.

**Shri M. D. Ramasami :** May I know whether it was found that certain types of machines manufactured in this factory were replicas of certain machines manufactured by private companies? If so, what action has been taken to avoid such repetitions?

**Shri R. G. Dubey :** That is not so. Actually the design that is being manufactured in this factory is of the latest variety. We are satisfied on that score.

**Shri K. K. Basu :** In view of the behaviour of the Swiss experts in this factory, is the hon. Deputy Minister, who is reported to have gone to Switzerland, going to negotiate with the same experts for further expansion, or is he going to negotiate with other experts?

**Shri R. G. Dubey :** That I could not say. But possibly those experts are not in the picture now.

#### International Standards Organisation Technical Committee

\*156. **Shri S. C. Samanta :** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 575 on the 8th March, 1956 and state:

(a) whether the Indian delegation to the International Standards Organisation Technical Committee has since submitted its report;